

in a comprehensive manner and to prepare a blue-print of integration. No report, interim or otherwise, has yet been received.

Complaints Against Regional Provident Fund Commissioners

7938. SHRI MD. JAMILURRAHMAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether several cases of complaints have been received by the Central Provident Fund Commissioner against various Regional Commissioners from general public and Members of Parliament ;

(b) if so, the nature and particulars of complaints against each individual Commissioner, received during the last three years ; and

(c) the steps being contemplated in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c), The administration of the Employees' Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and is not the direct concern of the Government of India. The Government have no information regarding complaints against Regional Provident Fund Commissioners received by the Central Provident Fund Commissioner.

Setting up of continuous Casting Plant in Andhra Pradesh

7939. SHRI K. KODANDA RAMI REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) the main features, such as cost, production capacity and employment potential of the proposed Demonstration Project for the production of iron being set up by Andhra Pradesh Industrial Development Corporation in Khammam District of Andhra Pradesh with the financial and technical assistance from United Nations Development Project ;

(b) whether the Andhra Pradesh Industrial Development Corporation applied to the Centre for licence for "Continuous Casting Plant" ; and

(c) if so, the response of the Centre thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) The Andhra Pradesh Industrial Development Corporation propose to set up a demonstration plant for the manufacture of foundry pig iron with United Nations Development Programme assistance. The proposal envisage manufacture of foundry pig iron by using raw non-coking coal as the reductant/fuel. The proposed capacity of this Unit is 50 tonnes per day. The total project cost has been indicated to be Rs. 2.35 crores, involving assistance from United Nations Development Programme of about Rs. 1.12 crores. The total employment Potential of this project is not given in the feasibility report.

(b) and (c). The Andhra Pradesh Industrial Development Corporation have submitted an Industrial Licence application recently for the manufacture of 50,000 tonnes of mild steel/high carbon steel billets and 20,000 tonnes of mild steel/high carbon wire rods per annum. The application is being processed.

Representation from Employees of Central Warehousing Corporation (South Region) against victimisation

7940. SHRI VAYALAR RAVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received any representation for the Employees of the Central warehousing Corporation (South Region) against victimisation ; and

(b) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAIHEB P. SHINDE) : (a) and (b). Yes, Sir. In the memorandum submitted on behalf of the Employees' Union, it was alleged that the transfer of some of office bearers had resulted in victimisation. The matter was inquired into. It was found that transfers of office-bearers in question were done on administrative grounds and in public interest and did not amount to victimisation. However, Management of the Central Warehousing Corporation was requested to discuss and explain the position to the representatives of the Union